

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 179 of 2019**

**IN THE MATTER OF:**

**State Bank of India & Anr.**

**...Appellants**

**Versus**

**Visa Infrastructure Ltd.**

**...Respondent**

**Present:**

**For Appellants : Mr. Ramji Srinivasan Senior Advocate with  
Mr. P.B.A. Srinivasan, Mr. Parth D.Tandon, Mr. Avinash  
Mohapatara, Ms. Ichchha Kalash, Mr. Neelam Phukan, Mr.  
Shikhar Singh and Mr. Rishab Kapoor Advocates**

**For Respondent :Mr. Arvind Jhunjhunwala, Ms. Nikita Jhunjhunwala,  
Mr. Jeemon Raju K, Mr. Avinash Singh Advocates**

**O R D E R**

**14.02.2020** Heard the parties. Hearing remained inconclusive.

Place the case 'for further hearing' on **17<sup>th</sup> February, 2020** at 3.30  
P.M.

[Justice S.J. Mukhopadhaya]  
Chairperson

/ns/sr/rr